

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 182 of 2017

Dated: 20th November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Bangalore Electricity Supply Company Ltd.

.... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Saigal
Ms. Shubham Arya

Counsel for the Respondent(s) : Ms. Swapna Seshadri
Ms. Parichita Choudhury for R-1

ORDER

Learned counsel for the respondent states that she will take steps to file written submissions within two days.

List the matter for hearing on **07.02.2018.**

**(S.D. Dubey)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**